## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM Heard Dr. Sanjay Kumar Ruia, learned Interim Resolution Professional

TRANSFER A TOTAL WITH MAIR. Arushi Singhal, Professional Representative. The IRP				
COMPANY PETITE STRUCTURE TO THE MANY PETITE IN	the first week of Hanyayy-2018, after the			
first meeting of CoC. Matter is	posted to 10.01.2018.			
NAME OF THE COMPANY	Sajay Strips Pvt Ltd			
NAME OF THE PETITIONER(S)	Raj Steels			
NAME OF THE RESPONDENT(S)	Sanjay Strips Pvt Ltd			
UNDER SECTION	Sec 9 of IBC			

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sanjay Kumae Ruia	Interin Resolution Professional	ipskenia@gmoil.com 9322593264	98-K-R-Sa
ARUSHI SINGHAL	Professional Representative	on whising halo 8 cg milion 96 9994 7711	Bighal

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Pr. Sanjay Kumar Ruia, learned Interim Resolution Professional along with Mr. Arushi Singhal, Professional Representative. The IRP requested to post the matter in the first week of January 2018, after the first meeting of CoC. Matter is posted to 10.01.2018.

MEMBER (Tech)

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**MEMBER (Judl)**